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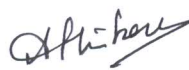

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/142/2016
NAME OF THE PETITIONER(S)	:	SACMI COOPERATIVE MECCANICI IMOLA SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S)	:	M/s Boss Profiles Ltd and 4 others
UNDER SECTION	:	397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gautham Kumar Athiban Vijay	Counsel for P	
2. THRIYAMBAK KANNAN	Counsel for R	

ORDER

Shri Athiban Vijay, proxy counsel representing counsel for petitioner present.
Shri Thriyambak Kannan, proxy counsel representing counsel for respondents
present. Both the counsels prayed time for submitting final arguments. Put up
on 20.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)